

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
CP 79/241- 242/PB/2023

IN THE MATTER OF:

Pravesh Aggarwal Petitioner
Vs	
Hakim Moti Ram and Sons Private Limited Respondent

Order under Section 242(4), 241(1)

Order delivered on 11.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Adv. Palash S Singhai, Rajat Sinha and Harshal Sareen
For the Respondent	:	

ORDER

IA(CA)-161/2023

Mr. Palash S. Singhai, Ld. Counsel appeared on behalf of Applicant through VC and seeks time for physical hearing. At request, list the matter on **08.08.2024 for physical hearing.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

11.07.2024
Lalit